

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**(SOUTH WEST) DWARKA COURTS**

**ORDER**

Following officials are hereby deputed for summer vacations' 2026 :

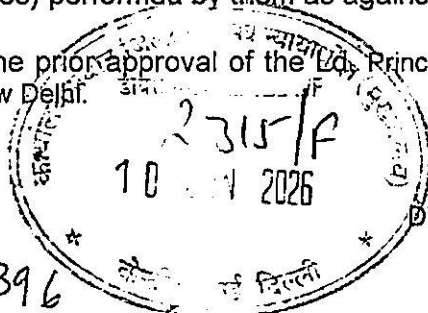
Sr. No.	Name	Present place of posting of the official	Deputed as such in the Court/Branch of	Dates of duty
1.	Sh. Bhupesh Kumar Gupta, Reader	Reader in the Court of Ms. Shriya Agrawal, ASJ(FTSC)(POCSO) (SW), Dwarka Courts, New Delhi	Reader in the Court of Ms. Shriya Agrawal, ASJ(FTSC)(POCSO) (SW), Dwarka Courts, New Delhi	20.06.2026
2.	Ms. Ratti Yadav, PA	PA in the Court of Ms. Shriya Agrawal, ASJ(FTSC)(POCSO) (SW), Dwarka Courts, New Delhi	PA in the Court of Ms. Shriya Agrawal, ASJ(FTSC)(POCSO) (SW), Dwarka Courts, New Delhi	20.06.2026
3.	Ms. Gurpreet Kaur, Ahlmad	Ahlmad in the Court of Ms. Shriya Agrawal, ASJ(FTSC)(POCSO)(S W), Dwarka Courts, New Delhi	Ahlmad in the Court of Ms. Shriya Agrawal, ASJ(FTSC)(POCSO)(SW), Dwarka Courts, New Delhi	20.06.2026
4.	Sh. Sunil Dutt Sharma, JA(EC)	Reader in the Court of Ms. Manu Goel Kharb, Special Judge(NDPS)-02(SW), Dwarka Courts, New Delhi	SPA in the Court of Ms. Manu Goel Kharb, Special Judge (NDPS)-02(SW), Dwarka Courts, New Delhi	15.06.2026, 16.06.2026 & 17.06.2026
5.	Sh. Pradeep Singh Bisht, SPA	SPA in the Court of Ms. Manu Goel Kharb, Special Judge(NDPS)-02(SW), Dwarka Courts, New Delhi	SPA in the Court of Ms. Manu Goel Kharb, Special Judge(NDPS)-02(SW), Dwarka Courts, New Delhi	15.06.2026, 16.06.2026 & 17.06.2026
6.	Sh. Amit Kumar, SPA	SPA in the Court of Ms. Manu Goel Kharb, Special Judge(NDPS)-02(SW), Dwarka Courts, New Delhi	SPA in the Court of Ms. Manu Goel Kharb, Special Judge(NDPS)-02(SW), Dwarka Courts, New Delhi	15.06.2026, 16.06.2026 & 17.06.2026
7.	Sh. Sonu, JJA/Asstt. Ahlmad	Asstt. Ahlmad in the Court of Ms. Manu Goel Kharb, Special Judge(NDPS)-02(SW), Dwarka Courts, New Delhi	Asstt. Ahlmad in the Court of Ms. Manu Goel Kharb, Special Judge(NDPS)-02(SW), Dwarka Courts, New Delhi	15.06.2026, 16.06.2026 & 17.06.2026
8.	Sh. Brijesh, Orderly	Orderly in the Court of Ms. Neelmani Sharma, JMFC(NI Act)-04(SW), Dwarka Courts, New Delhi	Peon in the R&I Branch(SW), Dwarka Courts, New Delhi	15.06.2026 to 22.06.2026

9.	Ms. Chainika Kohli, PA	PA in the Court of Sh. Ajay Gulati-I, District Judge (Commercial Court-04)	Ms. Shriya Agrawal, ASJ(FTSC)(POCSO)(SW), Dwarka Courts, New Delhi	22.06.2026 to 29.06.2026
10.	Sh. Girish, PA	PA in the Court of Ms. Shivali Bansal, ASJ-02(SW), Dwarka Courts	PA in the Court of Ms. Shriya Agrawal, ASJ(FTSC)(POCSO)(SW), Dwarka Courts, New Delhi	30.06.2026
11.	Sh. Ram Kishan, PA	PA in the Court of Sh. Sarthak Panwar, CJ-02, (SW) Dwarka Courts.	PA in the Court of MS. Bhawna Rattan, JMFC (NI Act-10) (SW) Dwarka Courts.	15.06.2026
12.	Ms. Emla, PA	PA in the Court of Sh. Vaibhav Mehta ASJ (FTSC) (POCSO)-01, (SW) Dwarka Courts.	PA in the Court of MS. Bhawna Rattan, JMFC (NI Act-10) (SW) Dwarka Courts.	16.06.2026
13.	Sh. Ram Kewal, Orderly	Sh. Ram Kewal, Orderly in the Court of Sh. Anubhav Sharma, Civil Judge-01(SW), Dwarka Courts	Orderly in the Court of Ms. Shriya Agrawal, ASJ(FTSC)(POCSO)(SW), Dwarka Courts, New Delhi	22.06.2026 to 30.06.2026
14.	Sh. Pramod Orderly	Orderly in the Court of Sh. Rohit Gulia, ASJ (SC-POCSO), Dwarka Courts	Orderly in the Court of Ms. Manu Goel Kharb, Special Judge(NDPS)-02(SW), Dwarka Courts, New Delhi	15.06.2026 to 16.06.2026 & 17.06.2026

**Note :**

1. Sh. Khumba Ram Meena, JA, EC-13060 shall work for weeding out purpose in both the batches of Summer Vacations and compensatory leave in lieu of the additional days of duty to be performed by him shall be granted as per Rules.
2. Officials mentioned above, at S. No. 1 to 8 only are entitled for Compensatory leaves in lieu of the duty(ies) performed by them as against their names.

This issues with the prior approval of the Ld. Principal District & Sessions Judge (SW), Dwarka Courts : New Delhi.



*Bansal*

(BALWANT RAI BANSAL)  
District Judge (Commercial Court-02)  
Officer Incharge(Admn.)(SW)  
Dwarka Courts : New Delhi

25317-25396

No. .... Admn.II/DWK/P&T/2026

Dated. 09/06/26

**Copy forwarded for information and necessary action to :-**

- 1 O/o The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
- 2 The Ld. Judicial Officers concerned, Dwarka Courts, New Delhi.
- 3 The Ld. Principal District & Sessions Judge's (SW) Secretariat, Dwarka Courts.
- 4 The DDO/Br. Incharge, Vigilance Branch, R&I Branch (Layers), Dwarka Courts.
- 5 The Dealing Official, Admn.II/III (for Personal File/T&P/ACR/Website Committee)/LAYERS /Seat, Tis Hazari Courts, Delhi.
- 6 The concerned officials.

*Bansal*

Officer Incharge(Admn.)(SW)  
Dwarka Courts : New Delhi